

ration with the Institute of Technology, Coimbatore and I.I.T., Madras.

(c) Acceptance of improved design is dependent primarily on the farmers' preference, cost of improving the cart, economic return on switching over to the new cart, type of road connections and repair facilities available etc. Government has not accepted any particular design for promotion.

(d) A Steering Group exists with the representatives of the Ministries of Shipping and Transport and Agriculture and Irrigation, Department of Science and Technology, Planning Commission, Department of Rural Development, Council of Scientific and Industrial Research and Indian Institute of Management, Bangalore.

(e) Studies carried out by Planning Commission have shown that carts are used for a multitude of purposes, of which agriculture is the most predominant and they are not a significant source of income to agriculturists who own them. It is not possible to assess the increase in employment generation, by intensive development of bullock cart.

### Molestation and Murder of Harijan Women

\*212. SHRI P. K. KODIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of molestation and murder of Harijan women reported from different parts of the country since 15th March, 1977;

(b) the state-wise break-up of the cases;

(c) the number of cases out of them challaned; and

(d) the number of cases out of the challaned cases which ended in conviction of the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d). Offences in respect of which information has been called for come under "public order" which is a state subject. Action has to be taken by the State Government in all such cases. Information as made available by the State/U.T. Governments is given in the attached statement.

### Statement

*Number of Reported Case of Murder of Members of Scheduled Castes including Women From 1st March, 1977 as Furnished By States/Union Territories Governments.*

Sl. No.	State/U.Ts.	Number of cases	Period
1	Andhra Pradesh	2	Upto July 1977
2	Assam	N.A.	
3	Bihar	24	Upto October 1977
4	Gujarat	18	Upto Sept. 77
5	Haryana	4	Upto Sept. 77
6	Himachal Pradesh	Nil	

Sl. No.	State/U.Ts.	Number of cases	Period
7	Jammu and Kashmir	N.A.	
8	Karnataka	6	Upto Sept. 77
9	Kerala	2	Upto July 77
10	Madhya Pradesh	32	Upto Sept. 77
11	Maharashtra	13	Do.
12	Manipur	Nil	
13	Meghalaya	Nil	
14	Nagaland	Nil	
15	Orissa	Nil	
16	Punjab	8	Upto June 77
17	Rajasthan	N.A.	
18	Sikkim	Nil	
19	Tamil Nadu	2	Upto June 1977
20	Tripura	Nil	
21	Uttar Pradesh	102	Upto October, 77
22	West Bengal	Nil	

*U. Ts Administrations :*

1	A & N. Island.	Nil	
2	Chandigarh	Nil	
3	Dadra & Nagar Haveli	1	Upto Sept.77
4	Delhi	Nil	
5	Goa, Daman & Diu	Nil	
6	L.M. & A. Islands	Nil	
7	Pondicherry	Nil	
8	Mizoram	Nil	
9	Arunachal Pradesh	Nil	

Total :

215

*Number of Reported Cases of Rape committed on Women belonging to the Scheduled Castes from 1st March, 1977 as furnished by States/U.T. Governments.*

Sl. No.	States/U.Ts.	Number of Cases	Period
1	Andhra Pradesh . . . . .	3	Upto July 1977
2	Assam . . . . .	N.A.	
3	Bihar . . . . .	45	Upto Oct. 1977
4	Gujarat . . . . .	4	Upto Sept. 1977
5	Haryana . . . . .	3	Do.
6	Himachal Pradesh . . . . .	3	Upto August 1977
7	Jammu and Kashmir . . . . .	Nil	
8	Karnataka . . . . .	2	Upto Sept. 1977
9	Kerala . . . . .	2	Upto July 1977
10	Madhya Pradesh . . . . .	32	Upto Sept. 1977
11	Maharashtra . . . . .	9	Do.
12	Manipur . . . . .	Nil	Do.
13	Meghalaya . . . . .	Nil	Do.
14	Nagaland . . . . .	Nil	Do.
15	Orissa . . . . .	Nil	Do.
16	Punjab . . . . .	1	Upto June 1977
17	Rajasthan . . . . .	N.A.	Upto Sept. 1977
18	Sikkim . . . . .	Nil	Upto Sept. 1977
19	Tamil Nadu . . . . .	N.A.	Do.
20	Tripura . . . . .	Nil	Do.
21	Uttar Pradesh . . . . .	61	Upto. Oct. 1977
22	West Bengal . . . . .	Nil	Upto June 1977
<b>U.Ts. Administrations :</b>			
1	A & N. Island . . . . .	Nil	
2	Chandigarh . . . . .	Nil	
3	Dadra and Nagar Haveli . . . . .	1	Upto Sept. 1977
4	Delhi . . . . .	Nil	
5	Goa, Daman and Diu . . . . .	Nil	
6	L.M. & A. Islands . . . . .	Nil	
7	Pondicherry . . . . .	Nil	
8	Mizoram . . . . .	Nil	
9	Arunachal Pradesh . . . . .	Nil	
Total :		166	

**Note :**

Figures from 15th March are not available.

1. The figures given in the above statements are in respect of the period from 1st March, 1977.

2. No information regarding number of cases challaned and convicted is available.